

tions) Can't you get it implemented? There are 5-7 children, in a worker's family. They do not plan their families. If the head of a family gets Rs. 8 per day then it does not even come to Rs. 1 per head. One cannot get even a cup of tea with Re. 1. How would they bring up their 8-10 children? Have you ever thought about it from the humanitarian point of view?

[English]

SHRI P. A. SANGMA: I agree fully with the hon. Member that Rs. 8 per day is not at all adequate, it is not enough. The point I am making is that it is the respective State Governments who have to do it. We have done it from our side by calling the Labour Ministers Conference where it was unanimously decided that it should be Rs. 20. But it is for the State Governments to implement it.

I am not saying that Rs. 8 is enough.

[Translation]

SHRI NITISH KUMAR: Mr. Speaker, Sir, it is unfortunate that we are still discussing the issue of minimum wage. Minimum wage means that one should get more than this minimum wage but as the Hon'ble Minister has said about the norms, this minimum wage is quite insufficient according to these norms. Through you, I want to know from the Hon'ble Minister as to what action the Government is taking at its level to get these wages implemented?

[English]

MR. SPEAKER: What can be done?

SHRI P. A. SANGMA: Sir, I have enumerated the rates of minimum wages fixed by the State Governments in the annexure. There are 1,175 scheduled employments for which minimum wages are fixed by the respective State Governments. Now, the hon. Member may kindly see the annexure where the details of maximum and minimum wages fixed by the State Governments have been given. I really do not know whether it comes to Rs. 8 per day or not. According to my calculations, it is certainly more than that. The lowest minimum wages about Rs. 13 per day and all these rates are O.K. I do not think, anywhere any State Government has fixed Rs. 8 as the minimum wages per day.

WRITTEN ANSWERS TO QUESTIONS

[English]

Textile Industry

*382. SHRIMATI DIPIKA H. TOPIWALA:
SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government propose to modernise textile industry and set up a textile research fund for improving the quality of textile items;

(b) if so, the details thereof;

(c) the time by which the fund is likely to be set up; and

(d) the steps taken by the Textile Research Associations for improving the quality of textile items including cotton yarn to make it more competitive in international market?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) There is no proposal to set up a Textile Research Fund. Modernisation is an on-going process.

(b) and (c). Do not arise.

(d) Textile Research Associations have carried out research work mainly with a view to improving the quality of textile items, right from the fibre to the fabric stage, as also of textile machinery.

[*Translation*]

Non-Official Directors

*384. SHRI ANAND AHIRWAR:
SHRI BARE LAL JATAV:

Will the Minister of FINANCE be pleased to state:

(a) the number of non-official Directors on the Boards of the Reserve Bank of India and other public sector banks;

(b) the number of non-official Directors on the above Boards who even after completing their term of office are still in position;

(c) the reasons therefor;

(d) whether the Government propose to make fresh appointments to replace the above Directors;

(e) if so, the time by which they are likely to be appointed; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (f). The number of part-time non-official directors on the boards of directors of Reserve Bank of India, State Bank of India and the 19 nationalised banks are at present as under:—

(i) Central Board of Reserve Bank of India	—	10
(ii) Central Board of State Bank of India	—	1
(iii) 19 Nationalised Banks	—	85

Of these, the tenure of the 84 part-time non-official directors on the boards of the nationalised banks have expired and they are continuing pending appointment of their successors, in accordance with the provisions of the Nationalised Banks (Management & Miscellaneous Provisions) Schemes, 1970 and 1980. Government have already initiated necessary action for replacing these directors.

[*English*]

Passenger Baggage

*386. SHRI RAM KAPSE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have been able to evolve a foolproof system to check the passenger's cabin baggage for bombs or explosives at airports, particularly in Bombay;

(b) if so, the details thereof;